

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O.A No. 060/00891/2014

Date of decision: 25.02.2016

CORAM: HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)

L.S. Duggal son of Sh. G.S. Duggal, aged 61 years, presently R/o House No.3157, Sector 51-D, Chandigarh.

...APPLICANT

BY ADVOCATE: Sh. D.R. Sharma.

VERSUS

1. Union of India through Secretary, Ministry of Defence, North Block, New Delhi.
2. Director General, Directorate General of Medical Services (Army), Adjutant General's Branch, Army Headquarters, 'L' Block, New Delhi.
3. Officer Commanding, Station Health Organization, Chandimandir-134107.
4. Principal, Collector of Defence Accounts (P), Draupadi Ghat Allahabad.

...RESPONDENTS

BY ADVOCATE: Sh. Sanjay Goyal.

ORDER (ORAL)

HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J):-

Counsel for the applicant seeks permission to withdraw the instant OA, stating that necessary benefit has been granted to the applicant.

2. Accordingly, the instant OA is dismissed as withdrawn.

**(JUSTICE L.N. MITTAL)
MEMBER (J)**

Dated: 25.02.2016.

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